

Statement-II

*Number of missing children traced in the years 2015
to 2017 in North Eastern States*

Sl. No.	State	2015	2016	2017
1.	Arunachal Pradesh	82	33	48
2.	Assam	1137	1069	1170
3.	Manipur	30	172	75
4.	Meghalaya	119	155	103
5.	Mizoram	03	0	1
6.	Nagaland	28	63	101
7.	Sikkim	74	110	85
8.	Tripura	151	171	150

Giving back statehood status to Jammu and Kashmir

391. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is prepared to give back statehood status to Jammu and Kashmir as early as possible;
- (b) if so, the details in this regard; and
- (c) the views of Government on giving full statehood to Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) As per Jammu and Kashmir Reorganisation Act, 2019 which was notified on 09.08.2019, the erstwhile State of Jammu and Kashmir has been reorganised into the Union territory of Jammu and Kashmir with legislature and Union territory of Ladakh without legislature.

(c) As per Government of National Capital Territory of Delhi Act, 1991 which was come into force with effect from 01.02.1992, Delhi is the Union territory with legislature.